

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3487
ANSWERED ON:18.04.2005
EXPLOITATION OF GROUND WATER
Appadurai Shri M.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to take any action against the mineral water companies involved in illegal exploitation of ground water;
- (b) if so, the details thereof; and
- (c) if not, the reason therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) to (c): Bureau of Indian Standards (BIS) is responsible to ensure conformity of Packaged Drinking Water and Packaged Natural Mineral Water to the requirements of respective Indian Standards. The exploitation of Ground Water comes under the purview of the Ministry of Water Resources.